

IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :27-09-2021

Date : 27.09.2021										
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Se at
1	32203/2021	27.09.2021	WP (C) - 26837/2021	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-09-23		WRIT BRANCH (DIVISION BENCH)	(Seat No - 103)
2	32204/2021	27.09.2021	WP (C) - 29054/2021	B. N. SHADANGI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-09-23			(Seat No - 103)
3	32205/2021	27.09.2021	WP (C) - 29053/2021	B. N. SHADANGI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-09-23			(Seat No - 103)
4	32206/2021	27.09.2021	WP (C) - 27395/2021	B. N. SHADANGI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-09-23			(Seat No - 103)
5	32207/2021	27.09.2021	WP (C) - 25972/2021	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-09-23		WRIT BRANCH (DIVISION BENCH)	(Seat No - 110)

6	32208 /2021	27.09.2 021	WP (C) - 24676 /2021	B. K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 09-23		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 3)
7	32209 /2021	27.09.2 021	WP (C) - 6508/ 2020	A. K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-22			(S ea t No - 11 3)
8	32210 /2021	27.09.2 021	WP (C) - 24589 /2021	B. K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 09-23		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 2)
9	32211 /2021	27.09.2 021	WP (C) - 15696 /2012	BIKRAM BEHERA	C.O.	CH	Order Dtd. 2021- 09-22			(S ea t No - 11 2)
10	32212 /2021	27.09.2 021	WP (C) - 15696 /2012	B. K. JENA	C.O.	CH	Order Dtd. 2021- 09-22			(S ea t No - 11 2)
11	32213 /2021	27.09.2 021	WP (C) - 22577 /2021	RATIKANT A BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-23			(S ea t No - 11 2)
12	32214 /2021	27.09.2 021	WP (C) - 26829 /2021	B. K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-23		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 3)
13	32215 /2021	27.09.2 021	WP (C) - 28258 /2021	B. B. MALLICK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-23			(S ea t No

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1 4	32216 /2021	27.09.2 021	WP (C) - 29051 /2021	B. N. SHADANGI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-23			(S ea t No - 10 3)
1 5	32217 /2021	27.09.2 021	WP (C) - 28899 /2021	MOHAN BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-23	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 7)	
1 6	32218 /2021	27.09.2 021	WP (C) - 28897 /2021	MOHAN BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 09-23	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 7)	
1 7	32219 /2021	27.09.2 021	WP (C) - 28635 /2021	MOHAN BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-23	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 5)	
1 8	32220 /2021	27.09.2 021	WP (C) - 28263 /2021	B. B. MALLICK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-23		(S ea t No - 10 5)	
1 9	32221 /2021	27.09.2 021	WP (C) - 7145/ 2017	R. R. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-22		(S ea t No - 10 5)	
2 0	32222 /2021	27.09.2 021	WP (C) - 15039 /2014	S. K. DAS	C.O.	COURT NO. 3	Order Dtd. 2021- 09-23		(S ea t No - 10 5)	
2	32223	27.09.2	WP (C)	B. K.	C.O.	COURT	Order Dtd. 2021-		(S	

1	/2021	021	- 15039 /2014	ROUTRAY		NO. 3	09-23			ea t No - 10 5)
2 2	32224 /2021	27.09.2 021	WP (C) - 1929/ 2010	ASHUTOSH MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-23			(S ea t No - 10 5)
2 3	32225 /2021	27.09.2 021	WP (C) - 1929/ 2010	B.K. LENKA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-23			(S ea t No - 10 5)
2 4	32226 /2021	27.09.2 021	WP (C) - 29221 /2021	RAMESH KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2021- 09-24		WRIT BRANC H-3	(S ea t No - 33)
2 5	32227 /2021	27.09.2 021	CMAPL - 186/2 018	M/S.SARO J KU.MISHR A	C.O.	DR (J)	Order Dtd. 2021- 09-24			(S ea t No - 33)
2 6	32228 /2021	27.09.2 021	WP (C) - 27925 /2020	K. C. PANDA	C.O.	COURT NO. 3	Order Dtd. 2021- 09-22			(S ea t No - 33)
2 7	32229 /2021	27.09.2 021	WP (C) - 29221 /2021	RAMESH KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2021- 09-24Judgement Dtd. 2021-09-24,		WRIT BRANC H-3	(S ea t No - 33)
2 8	32230 /2021	27.09.2 021	WP (C) - 24211 /2020	K. C. PANDA	C.O.	COURT NO. 3	Order Dtd. 2021- 09-22			(S ea t No - 33)

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29	32231 /2021	27.09.2021	WA-347/2018	BIKRAM BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-09-23			(Seat No - 33)
30	32232 /2021	27.09.2021	WP (C) - 29221/2021	RAMESH KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2021-09-24		WRIT BRANCH-3	(Seat No - 33)
31	32233 /2021	27.09.2021	WP (C) - 13119/2021	DEBDAS SAMANTARAY	GENERAL		Order Dtd. 2021-06-11			(Seat No - 33)
32	32234 /2021	27.09.2021	WA-349/2018	BIKRAM BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-09-23			(Seat No - 33)
33	32235 /2021	27.09.2021	WP (C) - 29221/2021	RAMESH KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2021-09-24		WRIT BRANCH-3	(Seat No - 33)
34	32236 /2021	27.09.2021	WP (C) - 28871/2021	P. K. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-09-23			(Seat No - 33)
35	32237 /2021	27.09.2021	WP (C) - 29221/2021	RAMESH KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2021-09-24		WRIT BRANCH-3	(Seat No - 33)
36	32238 /2021	27.09.2021	WP (C) -	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-09-23			(Seat No - 33)

			28871 /2021			CE'S COURT				t No - 33)
3 7	32239 /2021	27.09.2 021	WP (C) - 29221 /2021	RAMESH KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2021- 09-24		WRIT BRANC H-3	(S ea t No - 33)
3 8	32240 /2021	27.09.2 021	WP (C) - 28633 /2021	MOHAN BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-23		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 5)
3 9	32241 /2021	27.09.2 021	WP (C) - 21046 /2021	B. K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 09-23		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 8)
4 0	32242 /2021	27.09.2 021	WP (C) - 21108 /2021	B.K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-23		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 9)
4 1	32243 /2021	27.09.2 021	WP (C) - 25433 /2021	B. K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-23		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 5)
4 2	32244 /2021	27.09.2 021	WP (C) - 29221 /2021	RAMESH KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2021- 09-24		WRIT BRANC H-3	(S ea t No - 33)
4 3	32245 /2021	27.09.2 021	WP (C) - 21989 /2021	B. K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 09-23		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10

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4 4	32246 /2021	27.09.2 021	WP (C) - 25975 /2021	B.K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-23		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 0)
4 5	32247 /2021	27.09.2 021	WP (C) - 25973 /2021	B.K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-23		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 0)
4 6	32248 /2021	27.09.2 021	WP (C) - 29221 /2021	RAMESH KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2021- 09-24Judgement Dtd. 2021-09-24,		WRIT BRANC H-3	(S ea t No - 33)
4 7	32249 /2021	27.09.2 021	WP (C) - 29221 /2021	RAMESH KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2021- 09-24		WRIT BRANC H-3	(S ea t No - 33)
4 8	32250 /2021	27.09.2 021	WP (C) - 28631 /2021	M. BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-23		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 5)
4 9	32251 /2021	27.09.2 021	WP (C) - 29221 /2021	RAMESH KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2021- 09-24		WRIT BRANC H-3	(S ea t No - 33)
5 0	32252 /2021	27.09.2 021	WP (C) - 21485 /2021	B.K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-23		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 2)
5 1	32253 /2021	27.09.2 021	WP (C) - 29221	RAMESH KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2021- 09-24		WRIT BRANC H-3	(S ea t

			/2021							No - 33)
52	32254 /2021	27.09.2021	WP (C) - 21119 /2021	B.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-09-23		WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
53	32255 /2021	27.09.2021	WP (C) - 37812 /2020	B.K. PATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-09-24			(Seat No - 109)
54	32256 /2021	27.09.2021	WP (C) - 29221 /2021	RAMESH KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2021-09-24		WRIT BRANCH H-3	(Seat No - 33)
55	32257 /2021	27.09.2021	WP (C) - 21619 /2021	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-09-23		WRIT BRANCH (DIVISION BENCH)	(Seat No - 114)
56	32258 /2021	27.09.2021	WP (C) - 21480 /2021	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-09-23		WRIT BRANCH (DIVISION BENCH)	(Seat No - 112)
57	32259 /2021	27.09.2021	WP (C) - 21471 /2021	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-09-23		WRIT BRANCH (DIVISION BENCH)	(Seat No - 112)
58	32260 /2021	27.09.2021	WP (C) - 21985 /2021	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-09-23		WRIT BRANCH (DIVISION BENCH)	(Seat No - 101)

59	32261/2021	27.09.2021	WP (C) - 29221/2021	RAMESH KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2021-09-24		WRIT BRANCH-3	(Seat No - 33)
60	32262/2021	27.09.2021	WP (C) - 29221/2021	RAMESH KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2021-09-24		WRIT BRANCH-3	(Seat No - 33)
61	32263/2021	27.09.2021	WP (C) - 29221/2021	RAMESH KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2021-09-24		WRIT BRANCH-3	(Seat No - 33)
62	32264/2021	27.09.2021	WP (C) - 29221/2021	RAMESH KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2021-09-24		WRIT BRANCH-3	(Seat No - 33)
63	32265/2021	27.09.2021	WP (C) - 29221/2021	RAMESH KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2021-09-24		WRIT BRANCH-3	(Seat No - 33)
64	32266/2021	27.09.2021	WP (C) - 29221/2021	RAMESH KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2021-09-24		WRIT BRANCH-3	(Seat No - 33)
65	32267/2021	27.09.2021	WP (C) - 29221/2021	RAMESH KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2021-09-24		WRIT BRANCH-3	(Seat No - 33)
66	32268/2021	27.09.2021	WP (C) - 29221/2021	RAMESH KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2021-09-24		WRIT BRANCH-3	(Seat No - 33)

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6 7	32269 /2021	27.09.2 021	WP (C) - 29221 /2021	RAMESH KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2021- 09-24		WRIT BRANC H-3	(S ea t No - 33)
6 8	32270 /2021	27.09.2 021	WP (C) - 21894 /2021	B. K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-23		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 6)
6 9	32271 /2021	27.09.2 021	WP (C) - 29221 /2021	RAMESH KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2021- 09-24		WRIT BRANC H-3	(S ea t No - 33)
7 0	32272 /2021	27.09.2 021	WP (C) - 21631 /2021	B. K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-23		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 4)
7 1	32273 /2021	27.09.2 021	WP (C) - 29221 /2021	RAMESH KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2021- 09-24		WRIT BRANC H-3	(S ea t No - 33)
7 2	32274 /2021	27.09.2 021	WP (C) - 21122 /2021	B. K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-23		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 9)
7 3	32275 /2021	27.09.2 021	WP (C) - 29221 /2021	RAMESH KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2021- 09-24		WRIT BRANC H-3	(S ea t No - 33)
7	32276	27.09.2	WP (C)	B. K.	C.O.	CHIEF	Order Dtd. 2021-		WRIT	(S

4	/2021	021	- 21124 /2021	DAS		JUSTI CE'S COURT	09-23		BRANC H (DIVI SION BENCH)	ea t No - 10 9)
7 5	32277 /2021	27.09.2 021	WP (C) - 23712 /2021	B. K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 09-23		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 4)
7 6	32278 /2021	27.09.2 021	WP (C) - 21476 /2021	B. K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-23		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 2)
7 7	32279 /2021	27.09.2 021	WP (C) - 28261 /2021	B.B. MALLICK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-23			(S ea t No - 11 2)
7 8	32280 /2021	27.09.2 021	WP (C) - 28020 /2021	T. SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-23			(S ea t No - 11 2)
7 9	32281 /2021	27.09.2 021	WPC (O AC)- 1326/ 2016	STATE OF ODISHA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 09-15			(S ea t No - 11 2)
8 0	32282 /2021	27.09.2 021	WP (C) - 24023 /2021	B.K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-23		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 7)
8 1	32283 /2021	27.09.2 021	WP (C) - 28905 /2021	B. K. DAS	C.O.	COURT NO. 22	Order Dtd. 2021- 09-23		WRIT BRANC H-7	(S ea t No -

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8 2	32284 /2021	27.09.2 021	WP (C) - 23711 /2021	B.K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-23		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 4)
8 3	32285 /2021	27.09.2 021	WP (C) - 21891 /2021	B.K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-23		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 6)
8 4	32286 /2021	27.09.2 021	WP (C) - 21491 /2021	B.K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-23		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 2)
8 5	32287 /2021	27.09.2 021	RSA- 323/2 012	A.MOHANT Y	GENE RAL		Entire Order		SECON D APPEA L	(S ea t No - 3)
8 6	32288 /2021	27.09.2 021	ABLAP L- 10637 /2021	D.K.JENA	GENE RAL		Order Dtd. 2021- 08-26			(S ea t No - 3)
8 7	32289 /2021	27.09.2 021	WP (C) - 9343/ 2019	J.K.DAS	GENE RAL		Order Dtd. 2021- 07-09			(S ea t No - 3)
8 8	32290 /2021	27.09.2 021	BLAPL - 1149/ 2021	P.K.BARI K	C.O.	COURT NO. 9 OLD	Order Dtd. 2021- 09-22			(S ea t No - 3)
8 9	32291 /2021	27.09.2 021	WP (C) - 29330 /2021	A.K.PAND A	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 09-23			(S ea t No - 3)

90	32292/2021	27.09.2021	CRMC-6076/2002	MADAN DAS	GENERAL		Order Dtd. 2007-03-05			(Seat No - 3)
91	32293/2021	27.09.2021	RSA-105/2013	MADHUSUDAN DASH	GENERAL		Order Dtd. 2014-12-03		SECOND APPEAL	(Seat No - 6)
92	32294/2021	27.09.2021	RVWPE T-199/2014	MADHUSUDAN DASH	GENERAL		Order Dtd. 2015-07-03		CIVIL REVISION	(Seat No - 1)
93	32295/2021	27.09.2021	WP (C) - 28165/2021	MOHAN BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-09-23		WRIT BRANCH (DIVISION BENCH)	(Seat No - 116)
94	32296/2021	27.09.2021	WP (C) - 28165/2021	GIRIDHARI SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-09-23		WRIT BRANCH (DIVISION BENCH)	(Seat No - 116)
95	32297/2021	27.09.2021	WP (C) - 14812/2012	YASHOBANTA DAS	C.O.	COURT NO. 9	Order Dtd. 2021-09-22			(Seat No - 116)
96	32298/2021	27.09.2021	WP (C) - 14811/2012	YASHOBANTA DAS	C.O.	COURT NO. 9	Order Dtd. 2021-09-22			(Seat No - 116)
97	32299/2021	27.09.2021	WP (C) - 11946/2021	N.K. SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-09-23			(Seat No - 116)

98	32300/2021	27.09.2021	WP (C) - 11945/2021	N.K. SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-09-23			(Seat No - 116)
99	32301/2021	27.09.2021	WP (C) - 11944/2021	N.K. SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-09-23			(Seat No - 116)
100	32302/2021	27.09.2021	WP (C) - 28479/2021	B.M.SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-09-23			(Seat No - 116)
101	32303/2021	27.09.2021	WP (C) - 28784/2021	NANDA KISHOR ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-09-23			(Seat No - 116)
102	32304/2021	27.09.2021	WP (C) - 28656/2021	SURENDRA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-09-23			(Seat No - 116)
103	32305/2021	27.09.2021	WP (C) - 26548/2021	R. K. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-09-09		WRIT BRANCH (DIVISION BENCH)	(Seat No - 116)
104	32306/2021	27.09.2021	WP (C) - 27610/2021	PRASANT KUMAR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-09-22		WRIT BRANCH (DIVISION BENCH)	(Seat No - 111)
105	32307/2021	27.09.2021	WP (C) - 14667/2013	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-09-23			(Seat No - 116)

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1 0 6	32308 /2021	27.09.2 021	WP (C) - 21557 /2014	M. N. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-24			(S ea t No - 11 1)
1 0 7	32309 /2021	27.09.2 021	WP (C) - 25561 /2020	P. K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2021- 09-23			(S ea t No - 11 1)
1 0 8	32310 /2021	27.09.2 021	CONTC - 5602/ 2021	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 09-24			(S ea t No - 11 1)
1 0 9	32311 /2021	27.09.2 021	WPC (O AC) - 899/2 015	M/S RAI CHARAN MOHAPATR A	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 09-22			(S ea t No - 11 1)
1 1 0	32312 /2021	27.09.2 021	WP (C) - 27641 /2021	P. C. ACHARYA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 09-24			(S ea t No - 11 1)
1 1 1	32313 /2021	27.09.2 021	WP (C) - 29360 /2021	R. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 09-24			(S ea t No - 11 1)
1 1 2	32314 /2021	27.09.2 021	WP (C) - 29001 /2021	UDAY KUMAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 09-24			(S ea t No - 11 1)
1	32315	27.09.2	WP (C)	UDAY	C.O.	COURT	Order Dtd. 2021-			(S

13	/2021	021	- 29003 /2021	KUMAR		NO. 3 OLD	09-24			ea t No - 11 1)
114	32316 /2021	27.09.2 021	WP (C) - 29000 /2021	UDAY KUMAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 09-24			(S ea t No - 11 1)
115	32317 /2021	27.09.2 021	WP (C) - 14810 /2012	YASHOBAN TA DAS	C.O.	COURT NO. 9	Order Dtd. 2021- 09-22			(S ea t No - 11 1)
116	32318 /2021	27.09.2 021	CRLA- 260/2 021	SIBA PRASAD SAHOO	C.O.	COURT NO. 1	Order Dtd. 2021- 09-23			(S ea t No - 11 1)
117	32319 /2021	27.09.2 021	BLAPL - 5534/ 2021	SIBA PRASAD SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2021- 09-24			(S ea t No - 11 1)
118	32320 /2021	27.09.2 021	RVWPE T- 81/20 19	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2021- 09-22			(S ea t No - 11 1)
119	32321 /2021	27.09.2 021	RVWPE T- 81/20 19	B. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2021- 09-22			(S ea t No - 11 1)
120	32322 /2021	27.09.2 021	WP (C) - 14808 /2012	YASHOBAN TA DAS	C.O.	COURT NO. 9	Order Dtd. 2021- 09-22			(S ea t No - 11 1)

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1 2 1	32323 /2021	27.09.2 021	WP (C) - 21840 /2014	S. C. BISWAL	C.O.	COURT NO. 9	Order Dtd. 2021- 09-24			(S ea t No - 11 1)
1 2 2	32324 /2021	27.09.2 021	WP (C) - 24656 /2012	B.K. LENKA	C.O.	COURT NO. 9	Order Dtd. 2021- 09-24			(S ea t No - 11 1)
1 2 3	32325 /2021	27.09.2 021	ITA- 40/20 06	B. K. DAS	C.O.	COURT NO. 9	Order Dtd. 2021- 09-24		CIVIL REVIS ION	(S ea t No - 5)
1 2 4	32326 /2021	27.09.2 021	ITA- 41/20 06	B. K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-24		CIVIL REVIS ION	(S ea t No - 5)
1 2 5	32327 /2021	27.09.2 021	ITA- 38/20 06	B. K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 09-24		CIVIL REVIS ION	(S ea t No - 5)
1 2 6	32328 /2021	27.09.2 021	ABLAP L- 14328 /2020	N DAS	GENE RAL		Order Dtd. 2020- 12-07			(S ea t No - 5)
1 2 7	32329 /2021	27.09.2 021	ABLAP L- 14328 /2020	N DAS	GENE RAL		Order Dtd. 2020- 12-07			(S ea t No - 5)
1 2 8	32330 /2021	27.09.2 021	ITA- 39/20 06	B. K. DAS	C.O.		Order Dtd. 2021- 09-24		CIVIL REVIS ION	(S ea t No - 5)
1	32331	27.09.2	ITA-	B. K.	C.O.		Order Dtd. 2021-		CIVIL	(S

29	/2021	021	43/2006	DAS			09-24		REVISION	eat No - 5)
130	32332/2021	27.09.2021	ITA-42/2006	B. K. DAS	C.O.		Order Dtd. 2021-09-24		CIVIL REVISION	(Seat No - 5)
131	32333/2021	27.09.2021	WP (C) - 7469/2017	R. C. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-09-23		WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
132	32334/2021	27.09.2021	WP (C) - 7469/2017	R. C. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-09-23		WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
133	32335/2021	27.09.2021	WP (C) - 7469/2017	R. C. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-09-23		WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
134	32336/2021	27.09.2021	WP (C) - 7469/2017	B. PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-09-23		WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
135	32337/2021	27.09.2021	CRLMP - 1149/2021	S.R. RAO	GENERAL		Order Dtd. 2021-07-28			(Seat No - 109)
136	32338/2021	27.09.2021	CONTC - 4147/2021	R.K. MAHA BHOI	GENERAL		Order Dtd. 2021-07-29			(Seat No - 109)

1 3 7	32339 /2021	27.09.2 021	ABLAP L- 3455/ 2019	P.K.LENKA	GENERAL		Order Dtd. 2019- 04-24		CRMIN AL MISC- 2	(S ea t No - 15)
1 3 8	32340 /2021	27.09.2 021	ABLAP L- 6387/ 2021	B.R.SENAPATI	GENERAL		Order Dtd. 2021- 08-04			(S ea t No - 15)
1 3 9	32341 /2021	27.09.2 021	WP (C) - 24260 /2013	R.SAMAL	GENERAL		Order Dtd. 2021- 09-25			(S ea t No - 15)
1 4 0	32342 /2021	27.09.2 021	WP (C) - 6348/ 2011	B.R.SENAPATI	GENERAL		Order Dtd. 2021- 09-16			(S ea t No - 15)
1 4 1	32343 /2021	27.09.2 021	WP (C) - 6348/ 2011	B.R.SENAPATI	GENERAL		Order Dtd. 2021- 09-16			(S ea t No - 15)
1 4 2	32344 /2021	27.09.2 021	WP (C) - 27703 /2021	.S.BEHERA	GENERAL		Order Dtd. 2021- 09-13	20.9. 2021	WRIT BRANC H-4	(S ea t No - 27)
1 4 3	32345 /2021	27.09.2 021	WP (C) - 25302 /2020	S.R.RAO	GENERAL		Order Dtd. 2020- 12-04			(S ea t No - 27)
1 4 4	32346 /2021	27.09.2 021	WP (C) - 3901/ 2019	ARSS INFRASTR UCTURE PROJECT	GENERAL		Order Dtd. 2020- 12-04			(S ea t No)

				LTD.						- 27)
1 4 5	32347 /2021	27.09.2 021	WP (C) - 273/2 018	S.R.RAO	GENE RAL		Order Dtd. 2021- 09-21			(S ea t No - 27)
1 4 6	32348 /2021	27.09.2 021	WP (C) - 14511 /2020	R.K.BARI K	GENE RAL		Order Dtd. 2020- 08-24			(S ea t No - 27)
1 4 7	32349 /2021	27.09.2 021	CRLMP - 1549/ 2021	LOKANATH SAHOO	GENE RAL		Order Dtd. 2021- 09-16			(S ea t No - 27)
1 4 8	32350 /2021	27.09.2 021	WP (C) - 8517/ 2009	P.K.LENK A	GENE RAL		Entire Order		WRIT BRANC H-2	(S ea t No - 7)
1 4 9	32351 /2021	27.09.2 021	WP (C) - 20006 /2021	N.ROUT	GENE RAL		PetitionAnnexure,	IA PETIT ION		(S ea t No - 7)
1 5 0	32352 /2021	27.09.2 021	CRLMC - 848/2 019	D. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2021- 09-22		CRIMI NAL MISC- 1	(S ea t No - 2)
1 5 1	32353 /2021	27.09.2 021	WP (C) - 20272 /2020	R.K.MAHA BHOI	GENE RAL		Order Dtd. 2020- 08-26			(S ea t No - 2)
1 5 2	32354 /2021	27.09.2 021	WP (C) - 14966 /2009	R.K.MAHA BHOI	GENE RAL		Judgement Dtd. 2009-11-05		WRIT BRANC H-8	(S ea t No -

										39)
1 5 3	32355 /2021	27.09.2 021	CRLA- 470/2 021	P. K. JENA	C.O.	COURT NO. 9 OLD	Order Dtd. 2021- 09-23			(S ea t No - 39)
1 5 4	32356 /2021	27.09.2 021	WP (C) - 30175 /2021	R.K.MOHA PATRA	GENE RAL		Order Dtd. 2021- 09-27		WRIT BRANC H-1	(S ea t No - 30)
1 5 5	32357 /2021	27.09.2 021	CONTC - 4693/ 2021	B. C. PANDA	C.O.		Order Dtd. 2021- 08-16			(S ea t No - 30)
1 5 6	32358 /2021	27.09.2 021	WP (C) - 7019/ 2021	R. K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2021- 09-21			(S ea t No - 30)
1 5 7	32359 /2021	27.09.2 021	WP (C) - 29165 /2021	R. DAS	C.O.	COURT NO. 22	Order Dtd. 2021- 09-24			(S ea t No - 30)
1 5 8	32360 /2021	27.09.2 021	WP (C) - 20335 /2020	S. K. BEHERA	GENE RAL		Order Dtd. 2021- 09-09			(S ea t No - 30)
1 5 9	32361 /2021	27.09.2 021	WP (C) - 29100 /2021	M. R. ROUTRAY	C.O.		Order Dtd. 2021- 09-24			(S ea t No - 30)
1 6	32362 /2021	27.09.2 021	WP (C) -	TOPHAN PRADHAN	C.O.	COURT NO.	Order Dtd. 2021- 09-24			(S ea

0			29122 /2021			22				t No - 30)
1 6 1	32363 /2021	27.09.2 021	WP (C) - 29120 /2021	TOPHAN PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2021- 09-24			(S ea t No - 30)
1 6 2	32364 /2021	27.09.2 021	WP (C) - 29104 /2021	M. R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2021- 09-24			(S ea t No - 30)
1 6 3	32365 /2021	27.09.2 021	WP (C) - 29102 /2021	M. R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2021- 09-24			(S ea t No - 30)
1 6 4	32366 /2021	27.09.2 021	MACA- 60/20 15	MR SATYA BHUSAN DAS	C.O.	COURT NO. 8	Order Dtd. 2021- 09-23			(S ea t No - 30)
1 6 5	32367 /2021	27.09.2 021	MACA- 60/20 15	RAJAT DAS	C.O.	COURT NO. 8	Order Dtd. 2021- 09-23			(S ea t No - 30)
1 6 6	32368 /2021	27.09.2 021	ABLAP L- 7691/ 2021	D.BEHERA	GENE RAL		Order Dtd. 2021- 07- 22Petition,Annexur e,Vakalatnama,	ALL ANNEX URE		(S ea t No - 30)
1 6 7	32369 /2021	27.09.2 021	MACA- 302/2 016	M.K. PATI	C.O.	COURT NO. 1	Order Dtd. 2021- 09-23			(S ea t No - 30)

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168	32370/2021	27.09.2021	MACA-302/2016	B.R. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2021-09-23			(Seat No - 30)
169	32371/2021	27.09.2021	MACA-302/2016	B.K. PATI	C.O.	COURT NO. 1	Order Dtd. 2021-09-23			(Seat No - 30)
170	32372/2021	27.09.2021	WPC (OAC) - 2952/2018	P. K. JENA	C.O.	COURT NO. 17	Order Dtd. 2021-09-22			(Seat No - 30)
171	32373/2021	27.09.2021	CONTC - 5620/2021	M/S SHARMISTHA SAMAL, S. SAMAL	C.O.	COURT NO. 17	Order Dtd. 2021-09-24			(Seat No - 30)
172	32374/2021	27.09.2021	BLAPL - 392/2021	B. S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2021-09-24			(Seat No - 30)
173	32375/2021	27.09.2021	FA-130/2002	R.K.MOHA PATRA	GENERAL		Order Dtd. 2020-11-14	23.10.2002	FIRST APPEAL	(Seat No - 7)
174	32376/2021	27.09.2021	BLAPL - 4440/2020	B. C. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2021-09-24		CRIMINAL MISC-1	(Seat No - 6)
175	32377/2021	27.09.2021	WP (C) - 33177/2011	M.K. PANI	GENERAL		Order Dtd. 2016-09-23		WRIT BRANCH-10	(Seat No -)

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176	32378/2021	27.09.2021	BLAPL - 3910/2021	S. C. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2021-09-24			(Seat No - 56)
177	32379/2021	27.09.2021	BLAPL - 4681/2021	SAMIR BARIK	C.O.	COURT NO. 25	Order Dtd. 2021-09-24			(Seat No - 56)
178	32380/2021	27.09.2021	WP (C) - 17384/2015	R. SAMAL	GENERAL		Order Dtd. 2021-09-15		WRIT BRANCH-3	(Seat No - 33)
179	32381/2021	27.09.2021	BLAPL - 5172/2021	B. P. TUNGA	C.O.	COURT NO. 25	Order Dtd. 2021-09-24			(Seat No - 33)
180	32382/2021	27.09.2021	WP (C) - 5110/2011	D. LALA	GENERAL		Order Dtd. 2012-03-27		WRIT BRANCH-6	(Seat No - 24)
181	32383/2021	27.09.2021	BLAPL - 7096/2021	MADAN DAS	C.O.	COURT NO. 25	Order Dtd. 2021-09-13			(Seat No - 24)
182	32384/2021	27.09.2021	BLAPL - 4027/2021	SARAT DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2021-09-24			(Seat No - 24)
188	32385/2021	27.09.2021	WP (C) -	N. K. ROUT	GENERAL		Order Dtd. 2013-07-04		WRIT BRANCH	(Seat

3			33566 /2011						H-4	t No - 19)
1 8 4	32386 /2021	27.09.2 021	ABLAP L- 10345 /2019	M. D. BISWAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021- 09-24			(S ea t No - 19)
1 8 5	32387 /2021	27.09.2 021	ABLAP L- 15303 /2019	M/S CHEERA RANJAN SATAPATH Y	C.O.	COURT NO. 1	Order Dtd. 2021- 09-23			(S ea t No - 19)
1 8 6	32388 /2021	27.09.2 021	WP (C) - 27224 /2021	N.K.ROUT	GENE RAL		Order Dtd. 2021- 09-20			(S ea t No - 19)
1 8 7	32389 /2021	27.09.2 021	ABLAP L- 15546 /2019	M/S CHEERA RANJAN SATAPATH Y	C.O.	COURT NO. 1	Order Dtd. 2021- 09-24			(S ea t No - 19)
1 8 8	32390 /2021	27.09.2 021	CRLMC - 1640/ 2021	B.R. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2021- 09-24			(S ea t No - 19)
1 8 9	32391 /2021	27.09.2 021	ABLAP L- 15554 /2019	P. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2021- 09-24		CRIMI NAL MISC- 1	(S ea t No - 7)
1 9 0	32392 /2021	27.09.2 021	WP (C) - 3813/ 2015	N.K.ROUT	GENE RAL		Annexure	4	WRIT BRANC H-7	(S ea t No - 48)

191	32393/2021	27.09.2021	ABLAP L-15585/2019	P. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2021-09-24		CRIMINAL MISC-1	(Seat No - 7)
192	32394/2021	27.09.2021	ABLAP L-15589/2019	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2021-09-24			(Seat No - 7)
193	32395/2021	27.09.2021	WP (C) - 21882/2010	SARAT SWAIN	GENERAL		Order Dtd. 2018-06-19Petition,		WRIT BRANC H-6	(Seat No - 26)
194	32396/2021	27.09.2021	ABLAP L-15490/2019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2021-09-24			(Seat No - 26)
195	32397/2021	27.09.2021	ABLAP L-14818/2019	P.C.PARI JA	GENERAL		Order Dtd. 2021-09-20			(Seat No - 26)
196	32398/2021	27.09.2021	ABLAP L-15447/2019	M/S JAYAKRIS HNA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2021-09-24			(Seat No - 26)
197	32399/2021	27.09.2021	ABLAP L-15493/2019	RAHUL SETHI	C.O.	COURT NO. 1	Order Dtd. 2021-09-24			(Seat No - 26)
198	32400/2021	27.09.2021	ABLAP L-14877/2019	P.C.PARI JA	GENERAL		Order Dtd. 2021-09-20			(Seat No - 26)

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199	32401/2021	27.09.2021	ABLAP L-15535/2019	JANMEJAY PARIDA	C.O.	COURT NO. 1	Order Dtd. 2021-09-24			(Seat No - 26)
200	32402/2021	27.09.2021	ABLAP L-11243/2021	M.K.MALLA	GENERAL		Order Dtd. 2021-09-20			(Seat No - 26)
201	32403/2021	27.09.2021	ABLAP L-15541/2019	B.R. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2021-09-24			(Seat No - 26)
202	32404/2021	27.09.2021	ABLAP L-15577/2019	M. R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2021-09-24			(Seat No - 26)
203	32405/2021	27.09.2021	OJC-7029/2001	RASMI RAJGURU	GENERAL		Order Dtd. 2001-06-02 Misc.case,	WRIT BRANCH-1		(Seat No - 3)
204	32406/2021	27.09.2021	BLAPL -3919/2021	MAHES DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2021-09-24			(Seat No - 3)
205	32407/2021	27.09.2021	BLAPL -7562/2021	BHARAT BEHERA	C.O.	COURT NO. 25	Order Dtd. 2021-09-27			(Seat No - 3)
206	32408/2021	27.09.2021	CRLMC -285/2021	L.D.SAHO	GENERAL			DISPOSAL ORDER AND CAUSE TITLE		(Seat No - 3)

207	32409/2021	27.09.2021	WP (C) - 26090/2021	M. N. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2021-09-24			(Seat No - 3)
208	32410/2021	27.09.2021	WP (C) - 29420/2021	R. DAS	C.O.	COURT NO. 1	Order Dtd. 2021-09-24		WRIT BRANC H-5	(Seat No - 23)
209	32411/2021	27.09.2021	CRLMA - 34/2020	P. K. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2021-09-24			(Seat No - 23)
210	32412/2021	27.09.2021	CRLMA - 36/2020	P. K. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2021-09-24			(Seat No - 23)
211	32413/2021	27.09.2021	BLAPL - 3498/2021	DEBENDRA BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2021-09-20			(Seat No - 23)
212	32414/2021	27.09.2021	BLAPL - 4776/2021	MADAN DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2021-09-24			(Seat No - 23)
213	32415/2021	27.09.2021	ABLAP L- 15583/2019	M. R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2021-09-24			(Seat No - 23)
214	32416/2021	27.09.2021	FAO- 98/2020	A. K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2021-09-22			(Seat No -)

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2 1 5	32417 /2021	27.09.2 021	FAO- 266/2 020	B. C. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2021- 09-22			(S ea t No - 23)
2 1 6	32418 /2021	27.09.2 021	CMP- 484/2 021	JAVED AKHTAR	C.O.	COURT NO. 24	Order Dtd. 2021- 09-24			(S ea t No - 23)
2 1 7	32419 /2021	27.09.2 021	CMP- 1231/ 2017	R. K. SAHU	C.O.	COURT NO. 24	Order Dtd. 2021- 09-23		WRIT BRANC H-3	(S ea t No - 33)
2 1 8	32420 /2021	27.09.2 021	CMP- 514/2 021	S. DASH	C.O.	COURT NO. 24	Order Dtd. 2021- 09-24			(S ea t No - 33)
2 1 9	32421 /2021	27.09.2 021	WP (C) - 28694 /2021	DILLIP SAMAL	C.O.	COURT NO. 24	Order Dtd. 2021- 09-22			(S ea t No - 33)
2 2 0	32422 /2021	27.09.2 021	WP (C) - 25187 /2021	SANJAY KUMAR SAHU	C.O.	COURT NO. 24	Order Dtd. 2021- 09-24			(S ea t No - 33)
2 2 1	32423 /2021	27.09.2 021	WP (C) - 7142/ 2015	BIKRAM BEHERA	C.O.	COURT NO. 24	Order Dtd. 2021- 09-24			(S ea t No - 33)
2 2 2	32424 /2021	27.09.2 021	BLAPL -	PABITRA KUMAR	C.O.	COURT NO. 9	Order Dtd. 2021- 09-24			(S ea

2			4323/ 2021	MOHANTY		OLD				t No - 33)
2 2 3	32425 /2021	27.09.2 021	BLAPL - 4300/ 2021	R. P. BHAGAT	C.O.	COURT NO. 9 OLD	Order Dtd. 2021- 09-24			(S ea t No - 33)
2 2 4	32426 /2021	27.09.2 021	BLAPL - 4300/ 2021	SUVENDU BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2021- 09-24			(S ea t No - 33)
2 2 5	32427 /2021	27.09.2 021	BLAPL - 3500/ 2021	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2021- 09-24		CRIMI NAL MISC- 3	(S ea t No - 12)
2 2 6	32428 /2021	27.09.2 021	BLAPL - 3915/ 2021	MADAN DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2021- 09-23		CRIMI NAL MISC- 3	(S ea t No - 3)
2 2 7	32429 /2021	27.09.2 021	WP (C) - 4319/ 2018	RAJAT DAS	C.O.	COURT NO. 8	Order Dtd. 2021- 09-24		WRIT BRANC H-6	(S ea t No - 26)
2 2 8	32430 /2021	27.09.2 021	CRLA- 242/2 019	S. C. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2021- 09-23		CRIMI NAL APPEA L	(S ea t No - 6)
2 2 9	32431 /2021	27.09.2 021	CRLA- 473/2 021	BIKRAM BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2021- 09-23			(S ea t No - 6)
2 3	32432 /2021	27.09.2 021	CRLA- 488/2	SAMIR BARIK	C.O.	COURT NO. 9	Order Dtd. 2021- 09-23		CRIMI NAL	(S ea

0			019			OLD			APPEAL	t No - 1)
2 3 1	32433 /2021	27.09.2 021	CRLA- 466/2 017	D.K. MALLICK	C.O.	COURT NO. 1 OLD	Order Dtd. 2021- 09-23		CRIMINAL APPEAL	(S ea t No - 2)
2 3 2	32434 /2021	27.09.2 021	CRLA- 443/2 021	JYOTI PRAKASH KAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2021- 09-23			(S ea t No - 2)
2 3 3	32435 /2021	27.09.2 021	BLAPL - 2710/ 2021	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2021- 09-24			(S ea t No - 2)
2 3 4	32436 /2021	27.09.2 021	CRLA- 618/2 017	S.K. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2021- 09-23		CRIMINAL APPEAL	(S ea t No - 2)
2 3 5	32437 /2021	27.09.2 021	WP (C) - 31118 /2020	T. BAG	C.O.	COURT NO. 1 OLD	Order Dtd. 2021- 09-24		WRIT BRANC H-1	(S ea t No - 31)

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